

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO.2381  
TO BE ANSWERED ON 16<sup>TH</sup> MARCH, 2022

RATION TO TEA PLANTATION WORKERS

†2381. SHRI NABA KUMAR SARANIA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the quantity of ration allotted to workers in tea plantations of Assam and other State during the last five years; State/tea plantation-wise;
- (b) the names of schemes under which the workers in tea plantations of Assam and other States are provided ration at lower prices and the time since when this scheme has been implemented;
- (c) the details of payments made by the tea companies for these rations allotted at lower cost during the last five years including the names of tea plantations; and
- (d) whether many companies fail to pay for these rations within the specified time frame and if so, the names of such companies?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)

(a) & (b): Under the National Food Security Act, 2013 foodgrains from Central Pool are allocated to States/ UTs (including Assam) at highly subsidized prices of Rs.3/2/1 per kilogram for rice/ wheat/ coarsegrains respectively. The operational responsibility for allocation of foodgrains within the State/UT, including identification of beneficiaries, lies with concerned State/UT.

There is no separate allocation made by the Govt of Assam for Tea plantations in Assam, as all the tea garden workers of Assam are covered under NFSA, 2013. There are 689350 Ration cards against 2795133 nos. of tea garden workers covered under NFSA, in Assam.

There is no separate scheme/allocation for providing ration to the tea plantations in Assam.

(c) & (d): Does not arise.

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